National Company Law Tribunal Allahabad Bench Allahabad

91(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016.

NAME OF THE COMPANY: M/s Anuradha Aslam Ansari

Vs.

Aslam Carpets Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1.

2.

Order dated 27.10.2016

CP No. 91(ND)/2015 M/s Anuradha Aslam Ansari Vs. Aslam Carpets Pvt. Ltd & Ors.

The learned Counsel for Petitioner is present and requested time to send notice to the Respondent by the Registered Post about the transfer of the matter and date of next hearing. List on 16.11.2016.

Matter shall be listed on 16.11.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 27.10.2016